

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 459
TO BE ANSWERED ON- 23/07/2025

PRADHAN MANTRI JANJATI ADIVASI NYAYA MAHA ABHIYAN (PM JANMAN)

459 Smt. Mahua Maji:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) whether Government has sanctioned ₹ 24,104 crores for Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with a Central Share of ₹ 15,336 crore and State share of ₹ 8,768 crore;

(b) whether the aim of the awareness programme is to reach out to 22000 Particularly Vulnerable Tribal Groups (PVTGs) majority tribal habitations and PVTG families in 200 districts across the country; and

(c) if so, the details of the measures being taken so far, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of ₹24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr)

In coordination with State Governments, IEC camps have been organized which were aimed at awareness generation and facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes including Ayushman Card, PM Awas, MNREGA etc.
